

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 949/2017  
M.A No. 2347/2017**

New Delhi, this the 14<sup>th</sup> day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman**  
**Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Ajit Kumar Goyal,  
Age 62 years,  
Group A, Medical Superintendent & HOD,  
S/o. Sh. Jagdish Chand Goyal,  
R/o. 4/358, Vaishali, Ghaziabad,  
U.P.

....Applicant

(None)

Versus

1. The Union of India  
Through its Secretary,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, New Delhi.
2. The Commissioner,  
North Delhi Municipal Corporation,  
4<sup>th</sup> Floor, Dr. S. P. Mukherjee Civic Centre,  
J. L. Marg, New Delhi.
3. The Commissioner,  
South Delhi Municipal Corporation,  
9<sup>th</sup> Floor, Dr. S. P. Mukherjee Civic Centre,  
4<sup>th</sup> Floor,  
J. L. Marg, New Delhi.
4. The Commissioner,  
East Delhi Municipal Corporation,  
419, Udyog Sadan,  
Patparganj Ind. Area,  
Delhi – 110 092.

...Respondents

(By Advocate : Mr. J. P. Tiwari for R-1, Mr. R. N. Singh for  
R-2 & 4 and Mr. R. K. Jain for R-3)

**ORDER (ORAL)****Justice Permod Kohli :**

None for the applicant. On the last date of hearing also the applicant remained absent. It appears that the applicant is not interested to prosecute this application.

2. Hence, the O.A is dismissed for default of appearance and for non-prosecution.

(K. N. Shrivastava)  
Member (A)

(Justice Permod Kohli)  
Chairman

/Mbt/